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A.C.Mahanandia Vrs. NALCO

Admission Sl. No. 2

O.A. No. 835 of 2013

Order dated: 03.04.2014

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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On the prayer made by Mr. D.R.Mohapatra, Ld. Counsel
for the applicant, he is allowed to withdraw this O.A. with a leave to
file a better application.



MEMBER(Admn.)

RK

Accordingly, this O.A. is disposed of as withdrawn.



MEMBER(Judl.)